

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
29	13-11-95	<p>None present for the applicant even when it is <del>xx</del> taken up after lunch hour. Respondents' counsel present. Dismissed for default.</p> <p><i>[Signature]</i> Vice-Chairman</p> <p><i>[Signature]</i> Member (Admn.)</p>	